

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1964
ANSWERED ON:11.08.2011
MAINTENANCE OF ROADS UNDER PMGSY
Verma Shri Sajjan Singh

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the roads constructed under Pradhan Mantri Gram Sadak Yojana in many parts of the Madhya Pradesh have been damaged;
- (b) if so, the district-wise details thereof;
- (c) whether the roads constructed under the scheme are substandard in comparison to the quality standard fixed in this regard;
- (d) if so, the details thereof; and
- (e) the corrective steps likely to be taken by the Government in this connection?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

- (a) to (d): Rural roads is a State subject and responsibility of execution of works under PMGSY is of the State Government. The responsibility of maintenance of road works under PMGSY also lies with the State Government.
- (e): Ensuring the quality of the road works is the responsibility of the State Governments who are implementing the programme. The PMGSY works are physically supervised by State Government through the State Quality Monitors and other officials. In addition, National Quality Monitors are also sent to inspect some of the PMGSY works on random basis.